

(b) No, Sir. However, as per Census 2011, the total number of inhabited villages in the country is 5,97,464. Out of this, 18,452 villages are reported as unelectrified as on 31.3.2015.

(c) Total 63 number of villages have been electrified during the last three years under erstwhile RGGVY in Uttar Pradesh. The district-wise details are as under:-

| Sl.No. | Name of the district | No. of villages electrified |
|--------|----------------------|-----------------------------|
| 1. | Kanauj | 44 |
| 2. | Mainpuri | 7 |
| 3. | Bahraich | 4 |
| 4. | Bulandshahr | 8 |

(d) Government of India has approved the Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 and the erstwhile Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) has been subsumed as Rural Electrification (RE) component of the Scheme. Under RE component of DDUGJY, 163 Detailed Project Reports (DPRs) received from 7 States had been approved by Government of India as on date and in the Monitoring Committee meeting held on 6.8.2015, Government of India also considered 305 DPRs under DDUGJY received from 14 States. In addition to above, 67 more DPRs have been received from the State of Uttar Pradesh which are under scrutiny by the Rural Electrification Corporation, the nodal agency for implementation of DDUGJY.

Incentives for private power projects

†2332. SHRI VISHAMBHAR PRASAD NISHAD:
SHRIMATI KANAK LATA SINGH:

Will the Minister of POWER be pleased to state:

(a) the names of States which have informed the Ministry regarding establishment of various projects through private partnership in their States to meet the shortage of electricity and have demanded some incentives therefor during the last three years; and

(b) the details of resources made available to different States with regard to such proposals during that period, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) As electricity generation is a delicensed activity subsequent to

†Original notice of the question was received in Hindi.

Electricity Act, 2003, no information is available in Ministry of Power and Central Electricity Authority. However, five Hydro Electric Projects are under Survey and Investigation in Arunachal Pradesh where State Government has equity participation. The list of the projects is in the Statement (*See below*).

Statement

List of Hydro Electric Projects allotted to private sector having equity participation by State Government

| Sl. No. | Name of Scheme | State | Basin/River | Agency for DPR | Capacity (MW) |
|---------|-----------------|-------------------|-------------|-----------------------------|---------------|
| 1. | Emra-II | Arunachal Pradesh | Dibang | Athena Energy Ventures Ltd. | 390 |
| 2. | Dinchang | Arunachal Pradesh | Kameng | KSK Energy Ventures Ltd. | 252 |
| 3. | Subansiri Upper | Arunachal Pradesh | Subansiri | KSK Energy Ventures Ltd. | 2000 |
| 4. | Oju | Arunachal Pradesh | Subansiri | Navayuga Engg. Co. Ltd. | 1800 |
| 5. | Pauk | Arunachal Pradesh | Siang | Velcan Energy Pvt Ltd. | 145 |
| TOTAL | | | | | 4587 |

Improvement in power supply in Bihar

†2333. SHRI PREM CHAND GUPTA: Will the Minister of POWER be pleased to state:

(a) whether Government has prepared any blue-print to meet the demand of electricity in Bihar;

(b) if so, the details thereof and the funds earmarked therefor;

(c) whether Government is considering to provide additional electricity from NTPC's Barh Super Thermal Power Plant to the State to meet the problem of power shortage there; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Electricity is a concurrent subject. Supply of power to various

†Original notice of the question was received in Hindi.